

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 46 OF 2020

Chairman Bal Gyan Vikas Education Society Petitioners

V e r s u s

State of Goa & Ors. Respondents

Mr. C. Padgaonkar, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 4.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 19th October, 2020

P.C.

1. The learned Advocate General states that the inspection is scheduled for today. Therefore, we post this matter to 21.10.2020. By this date, the report of inspection be made available to the Court as well as to the learned Counsel for the petitioners.

M. S. JAWALKAR

M. S. SONAK, J.

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